



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Saturday,13th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[NATIONAL LOK ADALAT

**NEW INDIA ASSURANCE COMPANY LTD, BAJAJ
ALLIANZ GENERAL INSURANCE CO. LTD, RELIANCE
GENERAL INSURANCE CO.LTD, FUTURE GENERALI
INDIA INSURANCE COMPANY, SHRIRAM GENERAL
INSURANCE COMPANY LTD., THE IFFKO TOKIO
GENERAL INSURANCE COMPANY LTD.**

CONCILIATORS:

**1.MS. BAHARUN SAIKIA
2.MS. PORI BARMAN]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./236/2022	SYED GUL MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. S RANA MR. I RAHMAN	MR. K K DUTTA PP, ASSAM
<u>HEARING</u>				
2	MACApp./270/2013	MINITA DEVI and 2 ORS. Versus MANTU ROY and 2 ORS.	MR.U K THAKURIA MR B KALITA MR.N D NATH	MR.R GOSWAMI MS.M SAIKIA MS.P BORSAIKIA
3	MACApp./251/2014	SABINA YASMIN and 4 ORS. Versus MOINUL HOQUE and 2 ORS.	MR.A R AGARWALA MS.T HASNU	MR. R GOSWAMI (R3) MR J JOHN MS. P BORTHAKUR (R3) MR D DEKA (R3)
4	MACApp./665/2017	SRI TINKU MODAK Versus SRI RAJU CHATTERJEE and 2 ORS	MR.S K SANGANERIA MR.N BHATRA MR G JALAN	MS. P BORTHAKUR
5	I.A.(Civil)/1452/2018 in MFA/49/2018	THE IFFKO TOHIO GENERAL INSURANCE COMPANY LTD Versus MST. ASMANI BEGUM AND 4 ORS	MR. P BARTHAKUR MR. R GOSWAMI MS. M SAIKIA	MR D MONDAL (r-1 to 3)
	WITH MFA/49/2018	TH EIFF KO-TOKIO GENERAL INSURANCE CO Versus MST ASMANI BEGUM and 4 ORS	MR. P BARTHAKUR MR. R GOSWAMI MS.M SAIKIA	MR. S S S RAHMAN (R1-R3) SYED BURHANUR RAHMAN (R1-R3) MR A W AMAN (R1-R3) MS. N RAFIQUE (R1-R3)
6	MACApp./416/2019 WITH LCR	NEW INDIA ASSURANCE CO. LTD., Versus MRS. SABINA BEGUM AND 5 ORS.	MR. K K BHATRA MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN	MR. A MANNAF (R-1 TO 4) MD A S ALI (R-1 TO 4) MR. B C THAKURIA (R-1 TO 4)

Versus

MR. S HUSSAIN

SRI RAJ KISHORE PARBAT AND 2 ORS.

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LEAVE NOTE OF ADVOCATES FOR 13/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 5

[NATIONAL LOK ADALAT

**NATIONAL INSURANCE COMPANY LIMITED, ICICI
LOMBARD GENERAL INSURANCE CO. LTD, THE BHARTI
AXA GENERAL INSURANCE COMPANY LTD**

CONCILIATORS:

**1.MS. PEACE LAHKAR
2.MR. GAUTAM CHOUDHURY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./95/2012	NATIONAL INSURANCE COMPANY LIMITED Versus RENUKA CHETRY AND ORS	MR.B C DAS MISS.S ROY MS.P KAR	MR.D K KALITA MR.P S BHATTACHARYYA MR.K K PARASAR
2	MACApp./978/2018 WITH LCR	SRI NABAJYOTI CHAMUA Versus M/S NATIONAL INSURANCE CO. LTD AND ANR	MR. Z IQBAL MR. K KALITA	MRS. S ROY (R1) MS A DAS (R1) MS. I DAS (R1)
3	I.A.(Civil)/2662/2018 in MACApp./677/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI BOBBY KARDONG AND 2 ORS	MR. R K BHATRA MS P HAJURI MS. A SAIKIA	
	WITH MACApp./677/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI BOBBY KARDONG AND 2 ORS	MR. R K BHATRA MS P HAJURI MS. A SAIKIA	
4	MACApp./568/2019 WITH LCR	SMTI. OASHA AMACHING AND ANR Versus M/S NATIONAL INSURANCE CO. LTD. AND ANR	MR. A BHATTACHARYYA MR. S SINGH	MRS. S ROY MS G DUTTA MS. J DAS MS. I DAS
5	MACApp./658/2019 WITH LCR	CHINTU KALITA AND ANR Versus DHARMENDRA DEKA AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. N M DUTTA
6	MACApp./10/2022	NATIONAL INSURANCE COMPANY LTD. Versus SANTI HERENJ AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. J KALITA (R-1) MR D KALITA (R-1) MS. S. KAR (R-1)
7	MACApp./403/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. RUNUMI KAKOTI AND 4 ORS.	MR S S SHARMA MS L SHARMA	MR. L R MAZUMDER MR M HOQUE (R1-R3) MD A WADUD (R1-R3) MS S DEVI (R1-R3)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 7

[NATIONAL LOK ADALAT

**UNITED INDIA INSURANCE CO. LTD, ORIENTAL
INSURANCE CO LTD,SBI GENERAL INSURANCE
COMPANY LTD, CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LTD.**

CONCILIATORS:

**1.MR. DHARMENDRA KUMAR SHARMA
2.MS. NIKITA BAROOAH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	I.A.(Civil)/4124/2019 in MACApp./11761/2019	THE ORIENTAL INSURANCE CO. LTD Versus MD. ABDUL RAHIM BARBHUIYA AND 3 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	
	WITH MACApp./11761/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus MD. ABDUL RAHIM BARBHUIYA AND 3 ORS		
2	I.A.(Civil)/1865/2020 in MACApp./340/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SMT. GOLAPI DAS AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	WITH MACApp./340/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMT GOLAPI DAS AND 2 ORS		
4	MACApp./464/2022	ORIENTAL INSURANCE CO. LTD., Versus K. BIMALA DEVI and 7 ORS	MR S DUTTA MS.N MODI MR.N KALITA MR.C SHARMA MR.SIDHANT DUTTA	

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